- (b) if so, the details thereof; and
- (c) by what time the project will be commissioned and the services provided through this pipeline, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Indian Oil has informed that at present they are not laying any natural gas pipeline from Indore in Madhya Pradesh to Amaravati, capital of Andhra Pradesh.

Oil and gas exploration in foreign countries

†1096. DR. ASHOK BAJPAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) names of the public sector oil companies which have been assigned the work of exploring oil and gas in foreign countries during the last three years;
- (b) names of the countries in which these companies have signed contracts for oil exploration; and
- (c) the quantum of production of these companies with regard to the work assigned to them?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Indian Public Sector Oil companies namely Indian Oil Corporation Limited (IOCL), ONGC Videsh Limited (OVL), Bharat PetroResources Limited (BPRL) and Oil India Limited (OIL) have acquired overseas oil and gas assets, independently and/or through participating in consortium with other Indian Public Sector and/or foreign oil and gas companies.

- (b) During the last three years Indian oil PSUs have acquired assets/ signed exploratory and producing oil and gas assets in Russia, United Arab Emirates (UAE), Oman, Namibia and Israel.
- (c) Overseas oil and gas production by these companies in 2015-16 was 9.496 Million Metric Tonne Oil Equivalent (MMTOE), 2016-17 was 16.733 MMTOE and in 2017-18 it was 21.144 MMTOE.

[†]Original notice of the question was received in Hindi.